

Transport, Energy and Communications, Swiss Confederation, met Minister (Road Transport and Highways) and *inter-alia*, discussed various aspect of Bilateral co-operation in Road and Railways Transport Sector. Both leaders agreed to focus on enhanced co-operation for sustainable, green and efficient transport infrastructure, secure traffic flow and road traffic safety by sharing of best practices, technical expertise and innovative technology towards mutual benefit.

Cost sharing pattern for Kharki-Daula Chowk underpass

1995. DR. JANARDHAN WAGHMARE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to refer to reply to Unstarred Question 602 given in Rajya Sabha on 14 August, 2012 and state:

(a) the stage at which the cost sharing formula among the stake holders *i.e.* HUDA, HSIIDC and NHAI is lying pending to construct underpass at Kharki-Daula Chowk;

(b) whether, in the absence of finalizing the cost sharing formula and non-construction of underpass at Kharki-Daula Chowk, a large number of pedestrians are losing their lives every day; and

(c) if so, the time line fixed to finalize the cost sharing formula and to construct the underpass there?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) to (c) Ministry has decided to explore the possibilities to provide Grade Separators at some locations including at Hero-Honda Chowk on NH-8, as pilot project through vertical expansion of National Highway with the provision of commercial/real estate development within Right of Way. A Management Board has been constituted to implement this pilot project. The same may be replicated for other crossings *inter-alia* at Kharki-Daula Chowk on NH-8.

Delayed projects due to environmental clearances

1996. SHRI RAJIV PRATAP RUDY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether a number of projects which are awarded are still pending for environmental clearances;